

ITEM NO.42

COURT NO.15

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 295/2022

JAMIAT ULAMA I HIND

Petitioner(s)

VERSUS

NORTH DELHI MUNICIPAL CORPORATION &amp; ORS.

Respondent(s)

([ONLY I.A. NOS. 85381/2022 AND 85414/2022 IN W.P.(Cr1.) No. 162/2022 ARE LISTED UNDER THIS ITEM.] )

WITH

W.P.(Cr1.) No. 162/2022 (PIL-W)

(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 85381/2022

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 85414/2022

IA No. 85414/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 85381/2022 - APPROPRIATE ORDERS/DIRECTIONS)

WITH

Writ Petition (C) No.340/2022

Date : 13-07-2022 These matters were called on for hearing/mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For the parties :

Mr. Dushyant Dave, Sr. Adv.

Mr. Huzefa A. Ahmadi, Sr. Adv.

Mr. M. R. Shamshad, AOR

Mr. Arijit Sarkar, Adv.

Ms. Nabeela Jamil, Adv.

Ms. Neha Sangwan, Adv.

Mr. Chander Uday Singh, Sr. Adv.

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Mr. Sarim Naved, Adv.

Mr. Kamran Javed, Adv.

Mr. Raghav Tankha, Adv.

Mr. Shahid Nadeem Ansari, Adv.

Mr. Syed Mohammed Nizamuddin Pasha, Adv.

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Mr. Vibhav Misra, Adv.

Mr. Saurabh Mishra AAG  
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Mr. P.V. Surendranath, Sr. Adv.  
Mr. Biju P. Raman, AOR  
Mr. Subhash Chandran K.R., Adv  
Ms. Yogamaya M.G., Adv.  
Lekha Sudhakaran, Adv.  
Mr. Sawan Kumar Shukla, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Post these matters along with all the  
connected matters for hearing on 10.08.2022.

Pleadings to be completed before the next date

of hearing.

Writ Petition (C) No.340/2022

Taken on board.

Issue notice returnable on 10.08.2022.

(Geeta Ahuja)  
Assistant Registrar-cum-PS

(Anju Kapoor)  
Court Master